

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:5648
ANSWERED ON:29.04.2010
FOOD PROCESSING POLICY
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether there is a proposal for Food Processing Policy in the country;
- (b) if so, the details thereof;
- (c) whether fishery resources and products and its related industry are also associated with the above policy;
- (d) if so, the steps taken/ proposed to be taken to tackle the production cost and other facilities in the industry related to fisheries; and
- (e) the details of the food processing units functioning in various States as on date, State-wise?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c): The need for having an appropriate integrated food processing policy at the national and state levels was highlighted during the 1st Conference of the State Ministers of Food Processing Industries held on 06.10.2009. Karnataka, Andhra Pradesh and Uttar Pradesh have already formulated such food processing policies. An integrated policy would cover, among others, fishery sector also.

(d): The Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas and 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Technology Upgradation/Establishment/Modernization of food processing industries which covers food processing units in various sector such as fruits & vegetables products, consumer industries, grain milling industries, meat & poultry industries, fish processing industries, wine and beer manufacturing industries etc.

(e): Food Processing Industries are set up both in organized and unorganized sectors and as such data on the number of food processing units in the country is not centrally maintained by the Ministry. However, as per competitiveness report on " Enhancing Competitiveness of Indian Manufacturing Competitiveness Council, Government of India, the total number of registered food processing units functioning in various states, state-wise are as under:

Sl. No.	Name of the State	Number of registered Food Processing Units
---------	-------------------	--

1.	Andhra Pradesh	6,402
2.	Tamil Nadu	3,736
3.	Maharashtra	2,238
4.	Uttar Pradesh	1,719
5.	Punjab	1,628
6.	Karnataka	1,390
7.	Gujarat	1,307
8.	West Bengal	1,147
9.	Kerala	1,059
10.	Assam	897
11.	Haryana	564
12.	Chattisgarh	561
13.	Orissa	535
14.	Madhya Pradesh	517
15.	Rajasthan	506
16.	Uttaranchal	274
17.	Bihar	191
18.	Jharkhand	108
19.	Delhi	103
20.	Himachal Pradesh	97
21.	Jammu & Kashmir	93
22.	Goa	80
23.	Puducherry	55

24.	Tripura	50
25.	Daman & Diu	28
26.	Chandigarh	27
27.	Nagaland	16
28.	Meghalaya	13
29.	Manipur	12
30.	Dadar & Nagar	10
Haveli		
31.	Andaman & Nicobar	4
Islands		
Total		25,367